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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 557/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: Macrofil Investments Limited.

SECTION OF THE COMPANIES ACT: 61(1)(b) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(25)	RAJESH SHARMA	Advocate for Petitioner	Rajesh Sharma

ORDER

CP No.557/61(1)(b)/NCLT/MB/MAH/2017

On the application filed by the applicant under Section 61(1)(b) of the Companies Act, 2013, ROC, Mumbai is hereby directed to make its submissions, if any, on next date of hearing.

List this matter on 20.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)